

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1883
ANSWERED ON:05.08.2010
SUBSIDY ON CHEMICAL FERTILIZERS AND PESTICIDES
Jaiswal Dr. Sanjay

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the quantum of Subsidy being given by the Union Government to the State Government on Chemical fertilizers and pesticides;
- (b) whether the Union Government proposes to provide more subsidy on fertilizers;
- (c) if so, the details thereof;
- (d) whether any strong rule has been made to make subsidy to small and marginal farmers; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): Fertilizers are provided to the farmers in the States at subsidized rates. Expenditure on fertilizer subsidy in the last 3 years is as follows:

(Rs. In Crores)

YEAR	INDIGENOUS P & K UREA	INDIGENOUS P & K UREA	IMPORTED	IMPORTED	TOTAL
2007-08	10333.80	16450.37	6600.00	9935.14	43319.31
2008-09	32957.10	20968.74	32597.50	12971.38	99494.72
2009-10	16000.00	17580.25	23452.06	6999.63	64031.94
2010-11 (till 30th June)	3127.57	3021.26	1382.21	1368.52	8899.56

The Union Government does not provide any direct or earmarked subsidy for pesticides to the State Governments. However, the State Governments can utilize funds available under schemes such as Rashtriya Krishi Vikas Yojna and Macro Management of Agriculture for providing subsidy on pesticides within their overall Agriculture Plan/Work Plan.

(b & c): There is no proposal to change the rate of Nutrient Based Subsidy (NBS) announced by the Government on annual basis w.e.f. 1st April, 2010 for the year 2010-11.

(d & e): The Subsidized fertilizer being provided by the Government is available to all the farmers of the country, including small and marginal farmers.